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Title:

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Hon. Speaker, Madam, all of us know that people of the country are concerned about the BSNL employees who are on strike for the last two days, yesterday and today. What is their demand? Their demand is for the survival of the BSNL. Their main demand is to save the BSNL. It is a PSU, Public Sector Undertaking. The BSNL employees are demanding to save the BSNL. They have 20-point demands. We know that earlier when the BSNL was started, there were 3.5 lakh employees. In the meantime, 1.4 lakh employees have retired. At present, the BSNL is having 2.25 lakh employees. BSNL was a profit making body upto 2006- 2007 and near about 48,000 had been profited by BSNL. That is why, the employees of BSNL are demanding that no merger should be done with MTNL which is a loss making body. Their other demands are: vacant posts of Directors should be filled up; refund of spectrum charges to the tune of Rs.6,700 crore should be done; free spectrum should be allotted to BSNL and there should be a recruitment drive for filling up of vacant posts in BSNL.

With these words, I conclude my speech and hope that the Government will look into the issues pertaining to the BSNL employees. Thus, it would save the BSNL and save the nation.

HON. SPEAKER: S/Shri Adv. Joice George, P.K. Biju, Jitendra Chaudhury, A. Sampath, and P. Karunakaran are allowed to associate with Shri Shankar Prasad Datta.

श्री स्वनीत सिंह (तुधियाना) : माननीय अध्यक्ष जी, मैं आपका ध्यान सिखों के अहम तख्त श्री हुजूर साहब के प्रबंधक बोर्ड की तरफ दिलाना चाहता हूँ जिसमें सरकार ने सीधी दखलंदाजी की है... (व्यवधान)

महोदया, हुजूर साहब बोर्ड में 17 मॅम्बर्स हैं। महाराष्ट्र सरकार ने तख्त श्री हुजूर साहब का कंट्रोल अपने हाथ में लेने के लिए वहां के एमएलए साहब को मैनेजमेंट बोर्ड का प्रधान और वेयरमैन बनाया है... (व्यवधान)

माननीय अध्यक्ष : यह स्टेट मैटर है।

â€¦ (व्यवधान)

श्री स्वनीत सिंह : यह बहुत बड़ी बात है। इसे दुनिया भर के सिखों में बहुत रोष है... \*

माननीय अध्यक्ष : यह और गलत बात है।

â€¦ (व्यवधान)

HON. SPEAKER: Nothing will go on record.

...(Interruptions) â€¦ \*

HON. SPEAKER: Every now and then, such things will not be allowed.

...(Interruptions)

माननीय अध्यक्ष : आप बैठ जाइए।

â€¦ (व्यवधान)

श्री स्वनीत सिंह : अगर ये टोकटाकी करेंगे तो मैं ऐसे बोलूंगा... (व्यवधान)

माननीय अध्यक्ष : आप बैठ जाइए।

â€¦ (व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 2:15 pm.

**13.17 hrs**

*The Lok Sabha then adjourned till Fifteen Minutes past  
Fourteen of the Clock.*

**14.18 hrs**

*The Lok Sabha re-assembled at Eighteen Minutes  
past Fourteen of the Clock.*

(Hon. Deputy Speaker *in the Chair*)

HON. DEPUTY SPEAKER: Now, we will take up Item No. 9.

SHRI MALLIKARJUN KHARGE (GULBARGA): Sir, the Minister concerned is not there.

HON. DEPUTY SPEAKER: We are taking up Matters under Rule 377.

**14.20 hrs.**

**MATTERS UNDER RULE 377**

HON. DEPUTY SPEAKER: Hon. Members, we will now take up the Matters under Rule 377. Shri Ramdas C. Tadas.